

COURT NO. 6
THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Tuesday the 25th day of August 2026 (AT 10:30 AM and After 3:45 PM matters - HYBRID MODE) NOTE - For Registration <https://tshc.vconsol.com/register> For attending Court Proceedings <https://tshc.vconsol.com/login> Note: Monday, Wednesday and Friday matters pertaining to Services, Tuesday matters pertaining to Land Acquisition of the years 2020 to 2023, Thursday matters pertaining to Land Acquisition of the years 2024 to 2026 will be taken up.

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION (ELECTRICITY)</u>					
1	WP/28126/2026 IA 1/2026(Suspension Petition)	G. Prasad Vs The State of Telangana	KARAVATHULA BHARATH	GP FOR SERVICES II	MAHABUBNA GAR
2	WP/28186/2026 IA 1/2026(Direction Petition)	Kandunuri Bheema Goud Vs State of Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES II	NIZAMABAD
<u>ADMISSION (HOME)</u>					
3	WP/28037/2026 IA 1/2026(Direction Petition)	Doppala Ramesh, Vs State of Telangana,	D BALA KISHAN RAO	GP FOR HOME	RANGA REDDY
4	WP/28051/2026 IA 1/2026(Direction Petition)	Ramavath Venkat Naik Vs The State of Telangana,	PUJARI MANI SAHITH	GP FOR HOME	VIKARABAD
5	WP/28108/2026 IA 1/2026(Direction Petition)	Kethavath Balya Vs The State of Telangana,	PUJARI MANI SAHITH	Government Pleader for Services (Home)	VIKARABAD
<u>ADMISSION (OTHER SUBJECTS)</u>					
6	WP/27857/2026 IA 1/2026(Stay Petition)	Y. Venkat Vs The State of Telangana	MANDRU SAMBASIVA RAO	GP FOR SERVICES II Government Pleader for Services (Home) (R2)	MAHABUBNA GAR
<u>ADMISSION (CO-OP SOCIETIES)</u>					
7	WP/28042/2026 IA 1/2026(Direction Petition)	S. Isaiah Vs The State of Telangana	K S V SUBBA RAO	GP FOR SERVICES II	HANUMAKON DA
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
8	WP/27827/2026 IA 1/2026(Direction Petition)	Meegada Kavitha Vs The State of the Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES I GP FOR SERVICES III (R4)	KHAMMAM
9	WP/27946/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition)	Dr. Md Naseeruddin Vs The State of Telangana	B KAVITA YADAV	GP FOR SERVICES I	HYDERABAD
10	WP/27990/2026 IA 1/2026(Direction Petition)	G.Ramadevi, Vs State of Telangana,	SAI PRASEN GUNDAVARAM	GP FOR SERVICES II GP FOR SERVICES I (R2)	KHAMMAM
11	WP/28130/2026 IA 1/2026(Direction Petition)	Sri. Shaik Yaseen Vs The State of Telangana	B ARJUN	GP FOR SERVICES I	JAGTIAL
<u>ADMISSION (SOCIAL WELFARE)</u>					
12	WP/28006/2026 IA 1/2026(Direction Petition)	Sana Begum Vs The State of Telangana	M A K MUKHEED	GP FOR SERVICES III GP FOR SERVICES I (R9)	MEDAK
13	WP/28161/2026 IA 1/2026(Direction Petition)	N. Thirumala Rao, Vs The State of Telangana,	MANTHA LAKSHMI ANUSHA	GP FOR SERVICES III	MAHABUBAB AD

14	WP/28171/2026 IA 1/2026(Direction Petition)	B. Roopa Devi Vs The State of Telangana	MANTHA LAKSHMI ANUSHA	GP FOR SERVICES III	MAHABUBAB AD
<u>ADMISSION (EDUCATION)</u>					
15	WP/28187/2026 IA 1/2026(Direction Petition)	P. Jayanthi, Vs Regional Joint Director of Intermediate, Education,	DR K LAKSHMI NARASIMHA	GP FOR SERVICES I	WARANGAL
<u>ADMISSION (CENTRAL GOVT.)</u>					
16	WP/28003/2026 IA 1/2026(Direction Petition)	M Venkateswarulu Vs Union of India	AMBEDKAR DUNNA	N BHUJANGA RAO Deputy Solicitor General of India	SURYAPET
17	WP/28070/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	B. Gopala Krishna, Vs Telangana Grameena Bank	D RAMAKRISHNA		HYDERABAD
18	WP/28086/2026 IA 1/2026(Direction Petition)	Margam Guruvaiah Vs Union of India	KIRAN REDDY MALLARAPU	N BHUJANGA RAO Deputy Solicitor General of India	BHADRADRI KOTHAGUDE M
19	WP/28125/2026 IA 1/2026(Direction Petition)	V. Bhaskara Rao Vs Canara Bank	THOTA GOPINATH	N BHUJANGA RAO Deputy Solicitor General of India (R4)	HYDERABAD
20	WP/28148/2026 IA 1/2026(Direction Petition)	C.Ajit Kumar, Vs Union of India,	SAI PRASEN GUNDAVARAM	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
<u>ADMISSION (Forest)</u>					
21	WP/28167/2026 IA 1/2026(Direction Petition)	B. Lenin Vs The State of Telangana	T V RAMANA RAO	GP FOR SERVICES I	NIRMAL
<u>ADMISSION (Finance and Planning)</u>					
22	WP/27885/2026 IA 1/2026(Direction Petition)	Katkuri Ravinder Reddy, Vs The State of Telangana,	C MOHAN PRAKASH	GP FOR SERVICES III GP FOR SERVICES I (R2)	SURYAPET
23	WP/27893/2026	Anumandla Prasad Reddy Vs The State of Telangana	UMA DEVI NAMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	HANUMAKON DA
24	WP/27923/2026 IA 1/2026(Direction Petition)	A.Bhojadas Vs The State of Telangana,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	NIRMAL
25	WP/27947/2026 IA 1/2026(Direction Petition)	POSHETTY.D Vs The State of Telangana,	Y RAVI PRAKASH	GP FOR SERVICES III	NIRMAL
26	WP/27948/2026 IA 1/2026(Direction Petition)	A. Manohar Vs The State of Telangana	P UGENDER REDDY	GP FOR SERVICES III GP FOR SERVICES I (R4)	VIKARABAD
27	WP/27950/2026 IA 1/2026(Direction Petition)	Souda Venkata Swamy, Vs The State of Telangana	M RAMGOPAL RAO	GP FOR SERVICES III GP FOR SERVICES I (R5)	KARIMNAGAR
28	WP/27960/2026 IA 1/2026(Direction Petition)	Vemu Ratnakar Vs The State of Telangana,	G MALLIKARJUNA SARMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	KHAMMAM
29	WP/27963/2026 IA 1/2026(Direction Petition)	T. Ramulu Vs The State of Telangana	NUTENKI LAVANYA	GP FOR SERVICES III K BALAKRISHNA (R4)	NAGARKURN OOL
30	WP/27967/2026 IA 1/2026(Direction Petition)	Desagani Venkata Rama rao Vs State of Telangana	B BHAGATH SAIN	GP FOR SERVICES III GP FOR SERVICES I (R2)	KHAMMAM

31	WP/28028/2026 IA 1/2026(Direction Petition)	Sri.K.Satyanarayana Vs The State of Telangana	P PASULA LAXMA REDDY	GP FOR SERVICES III	KHAMMAM
32	WP/28032/2026 IA 1/2026(Direction Petition)	Thota Ramanjaneyulu Vs The State of Telangana,	K VENKAT REDDY	GP FOR SERVICES III	NALGONDA
33	WP/28060/2026 IA 1/2026(Direction Petition)	T.Sagar Vs The State of Telangana,	G MALLIKARJUNA SARMA	GP FOR SERVICES III GP FOR SERVICES I (R3)	NIZAMABAD
34	WP/28066/2026	Yaggadi Venkateswarlu, Vs The State of Telangana	UMA DEVI NAMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	SURYAPET
35	WP/28067/2026 IA 1/2026(Direction Petition)	N.Sudarshanam Vs The State of Telangana,	G MALLIKARJUNA SARMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	KARIMNAGAR
36	WP/28079/2026 IA 1/2026(Direction Petition)	Dr.R. PUSHPA Vs The State of Telangana	Y RAVI PRAKASH	GP FOR SERVICES III GP FOR SERVICES I (R4)	HYDERABAD
37	WP/28081/2026 IA 1/2026(Direction Petition)	P. Thirupathi Reddy Vs The State of Telangana	P UGENDER REDDY	GP FOR SERVICES III GP FOR SERVICES I (R5)	JANGAON
38	WP/28107/2026 IA 1/2026(Direction Petition)	Pakalapati Xavier Vs State of Telangana	B BHAGATH SAIN	GP FOR SERVICES III GP FOR HOME (R2)	KHAMMAM
39	WP/28121/2026 IA 1/2026(Direction Petition)	Mohd. Wahab Vs The State Government of Telangana	V VENKATA MAYUR	GP FOR FINANCE PLANNING GP FOR FORESTS (R2)	HYDERABAD

ADMISSION (Labour Employment and Training)

40	WP/28105/2026	M.Sujatha Vs The industrial tribunal cum Labour Court	G RAJESH	GP FOR LABOUR	ADILABAD
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ADMISSION (TRANSPORT)

41	WP/27897/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Sri Pothepaka Raju Vs The State of Telangana	RAPOLU BHASKAR	GP FOR SERVICES I	HYDERABAD
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ADMISSION (TSRTC)

42	WP/27909/2026 IA 1/2026(Stay Petition)	The Depot Manager, TSRTC Vs Ch. Ramesh	R ANURAG (SC FOR TSRTC)	GP FOR SERVICES I (R2)	HYDERABAD
43	WP/27929/2026	V Pool Singh Vs The Telangana State Road Transport Corporation	A K JAYAPRAKASH RAO		MAHABUBAB AD
44	WP/28023/2026 IA 1/2026(Suspension Petition)	K. Shankar, Vs Telangana State Road Transport Corporation	P GOVINDA RAJULU		KARIMNAGAR
45	WP/28026/2026	Ch. Venkateshwarlu Vs Telangana State Road Transportation Corporation	A K JAYAPRAKASH RAO	GP FOR SERVICES I (R5)	MAHABUBAB AD
46	WP/28124/2026 IA 1/2026(Direction Petition)	Sri.D.Ravinder Vs Telangana State Road Transport Corporation	G RAJESH		NIZAMABAD

ADMISSION (SERVICE MATTERS)

47	WP/27994/2026 IA 1/2026(Direction Petition)	Peddola Laxmi Vs The District Collector	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE (R7)	MANCHERIAL
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COURT NO. 6**THE HONOURABLE SRI JUSTICE K. SARATH****To be heard on Tuesday the 25th day of August 2026(AFTER MOTION LIST)****(MOTION LIST-1)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION (REVENUE-LA)</u>					
48	WP/27956/2026 IA 1/2026(Direction Petition)	Narsing Gopamma Vs The State of Telangana,	ANNAPURNA SREERAM	GP FOR LAND ACQUISITION GP FOR REVENUE (R3) GP FOR ROADS BUILDINGS (R2)	NALGONDA
49	WP/27998/2026 IA 1/2026(Direction Petition)	H.E.H.AZA KHANA ZOHRA TRUST, Vs The State of Telangana,	SYED MOUNIS JAFER ABIDI	GP FOR LAND ACQUISITION	HYDERABAD
50	WP/28044/2026 IA 1/2026(Direction Petition)	Shyamala Ramachandraiah, Vs The State of Telangana	PULIGANTI SURESH	GP FOR REVENUE GP FOR IRRIGATION AND COMM AREA DEV (R8) GP FOR LAND ACQUISITION (R3)	BHADRADRI KOTHAGUDE M
51	WP/28076/2026 IA 1/2026(Direction Petition)	Eslavath Mamatha Vs The State of Telangana	A RAVIKIRAN	GP FOR REVENUE	MANCHERIAL
52	WP/28089/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Kolluri Manohar Vs The State of Telangana	CH CHAITANYA MITHRA	GP FOR REVENUE N BHUJANGA RAO Deputy Solicitor General of India (R4)	JAYASHANKA R BHUPALPALL Y
53	WP/28092/2026 IA 1/2026(Direction Petition)	Pulluri Kumara Swamy Vs The State of the Telangana	CH PUSHYAM KIRAN	GP FOR LAND ACQUISITION	SIDDIPET

COURT NO. 6

THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Tuesday the 25th day of August 2026 (AFTER MOTION LIST-1)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
ADMISSION					
54	WP/38756/2025 IA 1/2025(Suspension Petition) WP/26795/2026	Ch. Aravind Vs The State of Telangana,	ANNNAMPELLI GANGADHAR	GP FOR SERVICES I GP FOR REVENUE (R3)	JAGTIAL
55	WP/26795/2026 IA 1/2026(Direction Petition)	CH. ARAVIND Vs THE STATE OF TELANGANA	ANNNAMPELLI GANGADHAR	GP FOR SERVICES I GP FOR SERVICES III (R4)	JAGTIAL
56	WP/16613/2026 IA 1/2026(Suspension Petition)	Blue Dart Aviation Limited Vs Mr. S. Murugan	G V S GANESH	K BHAGAVANTH REDDY GP FOR SERVICES II (R2)	RANGA REDDY
57	WP/22316/2026 IA 1/2026(Suspension Petition)	Musku Naveen Kumar Reddy, Vs The State of Telangana	ALLU MIDHUN KUMAR	GP FOR SERVICES II	YADADRI BHUVANAGIRI
58	WP/23293/2026 IA 1/2026(Direction Petition)	A. Venkateshwarlu Vs The State of Telangana	C RAJA SEKHAR REDDY	GP FOR SERVICES I GP FOR SERVICES III (R7)	SURYAPET
59	WP/24184/2026 IA 1/2026(Direction Petition)	ARE RAMBABU Vs The State of Telangana	SATYANARAYANA DHARMAPURI	GP FOR SERVICES II GP FOR SERVICES I (R3)	KHAMMAM
60	WP/24236/2026 IA 1/2026(Direction Petition)	Mamidi. Venkatamma Vs The State of Telangana	J M NAIDU	GP FOR SERVICES III BHANO THU HUSSAIN (R2) BHANO THU HUSSAIN (R3)	YADADRI BHUVANAGIRI
61	WP/24349/2026 IA 1/2026(Suspension Petition)	S. Janardhan Rao Vs The Spl. Chief Secretary	M. SHARADA DEVI	GP FOR SERVICES II A CHANDRA SHAKER (SC FOR NPDCI) (R2)	NIZAMABAD
62	WP/24448/2026 IA 1/2026(Implead Petition)	Mallela Revathi Vs The State of Telangana	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	GP FOR MCPL ADMN URBAN DEV G NARAYANA (SC FOR SRVCE MATERS OF GHMC AND AGRI MRKT COMTY) (R3) G NARAYANA (SC FOR SRVCE MATERS OF GHMC AND AGRI MRKT COMTY) (R2)	SANGAREDD Y
63	WP/24478/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	M. Prakash Kumar Vs The Police Recruitment Board	DEVIREDDY ABIRAM REDDY	Government Pleader for Services (Home) (R2)	HYDERABAD
64	WP/24585/2026 IA 1/2026(Direction Petition)	P. Uppalaiah Vs The State of Telangana	R SWARNALATHA	GP FOR SERVICES I	HYDERABAD
65	WP/25069/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	CH. Saroja Vs State of Telangana	NOMOS VISTAS THE LAWYERS	GP FOR FINANCE PLANNING GP FOR SCHOOL EDUCATION (R2)	NIZAMABAD
66	WP/25173/2026 IA 1/2026(Direction Petition)	G. Indrasena, Vs The State of Telangana	M RAJESWARI	GP FOR SERVICES III	HYDERABAD

67	WP/25265/2026 IA 1/2026(Direction Petition)	G. Sudarshan Vs State of Telangana	NOMOS VISTAS THE LAWYERS	GP FOR SERVICES III GP FOR SERVICES I (R2)	NIZAMABAD
68	WP/25285/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	Pulagari Ramchadraiah Vs The State of the Telangana	N JOY	GP FOR SERVICES I A VEERESH KUMAR (SC FOR HMWS AND SB) (R2)	HYDERABAD
69	WP/25308/2026 IA 1/2026(Direction Petition) IA 2/2026(Suspension Petition)	D.Darshini Vs The State of Telangana	RAVI CHANDRA BEJJARAM	GP FOR WOMEN DEV CHILD WELFARE	KUMURAM BHEEM ASIFABAD
70	WP/25315/2026 IA 1/2026(Direction Petition)	R. Chinya Naik Vs The State of Telangana	M BHARAT SHAH	GP FOR SOCIAL WELFARE	MAHABUBNA GAR
71	WP/25362/2026 IA 1/2026(Direction Petition)	A.Ramchandar Vs The State of Telangana	B BHASKARA REDDY	GP FOR SERVICES I GP FOR SERVICES III (R2)	NIZAMABAD
72	WP/26483/2026 IA 1/2026(Suspension Petition) IA 2/2026(Amendment Petition) IA 3/2026(Stay Petition)	Smt Dr. K.B.ESWARI, Vs The State of Telangana,	SRINIVASA RAO PUTLURI	GP FOR HIGHER EDUCATION VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU) (R3) GP FOR AGRICULTURE (R2)	RANGA REDDY
73	WP/26798/2026 IA 1/2026(Direction Petition)	Dr. Ade Mallesham Vs State of Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES I	NALGONDA
74	WP/27139/2026 IA 1/2026(Suspension Petition)	Adluru (K) Gram Panchayat Vs The State of Telangana	V BRAHMAIAH CHOWDARY	GP FOR SERVICES II	SURYAPET
75	WP/27153/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	K.Ramulu Vs The State of Telangana	P VENKATESWAR RAO	GP FOR SERVICES I	NAGARKURN OOL
76	WP/27849/2026 IA 1/2026(Direction Petition)	Budige Santhosh Vs The State of the Telangana	DR. KADIRI KRISHNAIAH	GP FOR SERVICES I C RAJA SEKHAR REDDY (SC FOR TSLPRB 2) (R2) CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2) (R3)	NALGONDA
<u>ADMISSION (REVENUE-LA)</u>					
77	WP/11156/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Edigi Venkatesh Goud Vs The National Highway Authority of India	KARNAM RAMESH	DHANANJAYA NAIDU KOLLA S GOUTHAM (R9) S GOUTHAM (R56) S GOUTHAM (R23) S GOUTHAM (R57) S GOUTHAM (R16) GP FOR LAND ACQUISITION (R2) S GOUTHAM (R25) S GOUTHAM (R45) S GOUTHAM (R40) S GOUTHAM (R22) S GOUTHAM (R41) S GOUTHAM (R59) S GOUTHAM (R14) S GOUTHAM (R42)	NARAYANPET
78	WP/24295/2026 IA 1/2026(Direction Petition)	Akula Bugulaiah Vs The Union of India	GADDE ANILKUMAR	N BHUJANGA RAO Deputy Solicitor General of India MADISHETTY RAMU (SC FOR NHA) (R3) MADISHETTY RAMU (SC FOR NHA) (R4) MADISHETTY RAMU (SC FOR	JANGAON

NHAI) (R2)

79	WP/25054/2026 IA 1/2026(Direction Petition)	The Union of India Vs The State of Telangana	N BHUJANGA RAO Deputy Solicitor General of India	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R5)	NALGONDA
80	WP/25289/2026 IA 1/2026(Direction Petition)	Chilukuri Neeraja Reddy, Vs The State of Telangana,	C M R VELU	GP FOR REVENUE	RANGA REDDY
81	WP/25418/2026	Smt. Susheela Chauhan Vs The State of Telangana	K AJITHA SIMHA RAO	GP FOR LAND ACQUISITION M SRIKANTH REDDY (SC FOR TGIIC) (R3)	RANGA REDDY
82	WP/25438/2026 IA 1/2026(Direction Petition)	Aamisha Foods Private Limited Vs State of Telangana	A V S LAXMI	GP FOR INDUSTRIES COMMERCE M SRIKANTH REDDY (SC FOR TGIIC) (R2) GP FOR REVENUE (R4) GP FOR LAND ACQUISITION (R3)	RANGA REDDY
83	WP/25454/2026 IA 1/2026(Direction Petition)	M/s Sreeni Advertising Private Limited. Vs The State of Telangana	K R SRIKANTH	GP FOR REVENUE GP FOR LAND ACQUISITION (R4)	MAHABUBNA GAR
84	WP/25455/2026 IA 1/2026(Direction Petition)	Bommireddy Satyasila Reddy Vs The State of Telangana,	K BUCHI BABU	GP FOR IRR AND COMM AREA DEV GP FOR LAND ACQUISITION (R2)	WANAPARTH Y
85	WP/26249/2026 IA 1/2026(Direction Petition)	Baddam Yella Reddy Vs The State of Telangana	CH RAVI KUMAR	GP FOR REVENUE GP FOR IRR AND COMM AREA DEV (R2)	SIDDIPET
86	WP/27256/2026 IA 1/2026(Direction Petition)	M. Nagaraju Vs The State of Telangana	SHANKAR POLASA	GP FOR LAND ACQUISITION GP FOR REVENUE (R5)	MEDCHAL- MALKAJGIRI
87	WP/27411/2026	Kothapally Veerabhadraiah Vs The State of Telangana	R NAGENDRA CHARY	GP FOR REVENUE	WARANGAL
88	WP/27453/2026 IA 1/2026(Stay Petition)	P Yettaiah Vs The State of Telangana	JYOTHI KANCHARLA	GP FOR LAND ACQUISITION	RANGA REDDY
89	WP/27470/2026 IA 1/2026(Direction Petition)	Akula Yellaiah Vs The State of Telangana	BANDI SAI VAMSHI	GP FOR REVENUE P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R7) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R8)	BHADRADRI KOTHAGUDE M

SPECIALLY MENTIONED (LETTERS)

90	WP/37166/2025 IA 1/2025(Suspension Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition)	Jangama Ramaswamy Vs The State of Telangana,	M VENUGOPAL RAO	GP FOR LAND ACQUISITION GUDI MADHUSUDHAN REDDY (R7) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2) GUDI MADHUSUDHAN REDDY (R8)	PEDDAPALLI
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COURT NO. 6

THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Tuesday the 25th day of August 2026(AFTER ADJOURNED MOTION LIST)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR PRONOUNCEMENT OF ORDERS					
91	WP/10046/2024 IA 1/2024(Direction Petition)	Cheruku Srikanth Vs The State of Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES I C RAJA SEKHAR REDDY (SC FOR TSLPRB 2) (R2)	RANGA REDDY
92	WP/29750/2024 IA 1/2024(Suspension Petition)	Paranandi Laxman Vs The State of Telangana	RAMESH CHILLA	GP FOR HOME C RAJA SEKHAR REDDY (SC FOR TSLPRB 2) (R2)	NALGONDA
93	WP/29862/2024 IA 1/2024(Direction Petition)	Kothuru Veera Swamy Vs The State of Telangana	SRINIVASA RAO MADIRAJU	GP FOR HOME C RAJA SEKHAR REDDY (SC FOR TSLPRB 2) (R2)	SIDDIPET
94	WP/31308/2024 IA 1/2024(Suspension Petition)	Gadicherla Srikanth Vs The State of Telangana,	BHAVARAJU SAIVIKAS	GP FOR SERVICES I C RAJA SEKHAR REDDY (SC FOR TSLPRB 2) (R2)	KARIMNAGAR
95	WP/32597/2024 IA 1/2024(Suspension Petition)	Bandari Praveen Kumar Vs The State of Telangana	RAMESH CHILLA	GP FOR HOME C RAJA SEKHAR REDDY (SC FOR TSLPRB 2) (R2)	YADADRI BHUVANAGIRI
96	WP/35683/2024 IA 1/2024(Direction Petition)	T. Madhukar Vs The Government of Telangana	C SAI REDDY	Government Pleader for Services (Home) C RAJA SEKHAR REDDY (R2)	WARANGAL
97	WP/35836/2024 IA 1/2024(Direction Petition)	Ch. Suresh Vs The Government of Telangana	C SAI REDDY	Government Pleader for Services (Home) C RAJA SEKHAR REDDY (R2)	RANGA REDDY
98	WP/1392/2025 IA 1/2025(Suspension Petition)	Ajmeera Sandeep Vs Telangana Police Recruitment Board (TGPRB)	BAGLEKAR AKASH KUMAR	C RAJA SEKHAR REDDY	YADADRI BHUVANAGIRI
FOR BEING MENTIONED					
99	WP/27477/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	M Nagarjun Goud Vs The State of Telangana	GUNDRATI RAMAN GOUD	GP FOR SCIENCE TECHNOLOGY	NAGARKURN OOL
FOR WITHDRAWAL					
100	WP/3574/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	Smt Pegallapati (T) Bharathi Vs State of Telangana	G KIRAN KUMAR REDDY	THE ADVOCATE GENERAL V NARASIMHA GOUD(SC FOR HMDA) (R8) N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA)	MEDCHAL- MALKAJGIRI
FOR DISMISSAL					
101	WP/16417/2020 IA 1/2020(Direction Petition)	Gundeboina Laxmaiah Vs The State of Telangana and 5 others	K VENKATESHWARA PRASAD	GP FOR LAND ACQUISITION PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R6)	KHAMMAM
102	WP/18587/2020 IA 1/2020(Stay Petition)	Ghanshyam Das Karnani Vs The State of Telangana	K RATHANGA PANI REDDY	GP FOR REVENUE MIDDE ARUN KUMAR (SC FOR GHMC) (R3) TEJASWINI MEREDDY (SC FOR HMRL) (R2)	HYDERABAD

103	WP/7574/2021 IA 1/2021(Direction Petition)	V. Srinivasarao and 3 others Vs State of Telangana State	J PRABHAKAR	GP FOR REVENUE R V PAVAN MAITREYA (R4)	RANGA REDDY
104	WP/19667/2021 IA 1/2021(Stay Petition)	Gorak Chandulal Vs State of Telangana	S V RAMANA	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R4)	MEDAK
105	WP/13036/2022 IA 1/2022(Direction Petition)	S.Anil Kumar Vs The State of Telangana and 6 others	RAPOLU BHASKAR	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2) GP FOR REVENUE (R3) GP FOR HOME (R6) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R5)	NALGONDA
106	WP/3274/2023 IA 1/2023(Direction Petition)	Smt. Jummadi Balamma Vs The State of Telangana	GONE RAMESH	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	MANCHERIAL
107	WP/14629/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Direction Petition)	Garlapati Devaiah Vs The State of Telangana	G. SURESH KUMAR	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R2)	MEDAK

FOR ORDERS

108	WP/9000/2020 IA 1/2020(Direction Petition)	Smt. Aasampelly Bharathi, Vs The State of Telangana and 4 Others	SRINIVAS REDDY MADDI	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	ADILABAD
109	WP/11907/2020 IA 1/2020(Stay Petition) IA 2/2020(Direction Petition) WP/11935/2020	Dyavadi Shruti Vs The State of Telangana	B RACHNA	ADDL ADVOCATE GENERAL	MAHABUBNA GAR
110	WP/11935/2020 IA 1/2020(Direction Petition) IA 2/2020(Stay Petition)	M. JAYSREE Vs THE STATE OF TELANGANA	B RACHNA	GP FOR LAND ACQUISITION GP FOR REVENUE (R2) ADDL ADVOCATE GENERAL (R4) GP FOR IRRI AND COMM AREA DEV (R3)	MAHABUBNA GAR
111	WP/11709/2021 IA 1/2021(Direction Petition)	Tejavath Hemsingh and 60 Others Vs The State of Telangana and 3 Others	P VISHNUVARDHANA REDDY	GP FOR LAND ACQUISITION	KHAMMAM
112	WP/8507/2023 IA 1/2023(Stay Petition) IA 1/2025(Vacate Stay Petition) WP/8478/2023 WP/8538/2023	M/s. J.B. Educational Society Vs The National Highway Authority	K RAVI MAHENDER	PADMA RAO LAKKARAJU (SC FOR NHAI) GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R3)	RANGA REDDY
113	WP/8478/2023 IA 1/2023(Stay Petition) IA 1/2025(Vacate Stay Petition)	M/S. VENKATARAMANA EDUCATIONAL SOCIETY Vs THE NATIONAL HIGHWAY AUTHORITY	K RAVI MAHENDER	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R3) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
114	WP/8538/2023 IA 1/2023(Stay Petition) IA 1/2025(Vacate Stay Petition)	M/S. JOGINPALLY B.R. EDUCATIONAL SOCIETY, Vs THE NATIONAL HIGHWAY AUTHORITY	K RAVI MAHENDER	PADMA RAO LAKKARAJU (SC FOR NHAI) GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R3)	RANGA REDDY

INTERLOCUTORY

115	WP/32139/2025 IA 1/2025(Direction Petition)	Thakur Shivpal Das Vs The State of Telangana	MIRZA KHALEELULLAH BAIG	GP FOR ENDOWMENTS	HYDERABAD
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INTERLOCUTORY (REVIEW PETITIONS)

116	WP/18362/2014 IA 1/2025(Leave Petition) IA 2/2025(Condone Delay Petition) IA 3/2025(Direction Petition) IA 4/2025(Review Petition) IA 5/2025(Dispense with Petition)	Sri Padamati Anjaneya Swamy Devasthanam, Vs The Joint Collector, Mahaboobnagar,	CH SATISH KUMAR SC FOR ENDOWMENTS TELANGA	GP FOR REVENUE ROHAN ALOOR (R7) ABHISHEK N SIVALENKA RAMACHANDRA PRASAD (R8)	MAHABUBNA GAR Vakalath filed in Review Petition R5 to R8, R13, R15 to R18, R20 to R22, R25 to R30,R32 to R35 by Rohan Aloor Advocate. CH. SATISH KUMAR FOR PETITIONER (REVIEW PETITION PENDING)
117	WP/31647/2022 IA 1/2022(Stay Petition) IA 1/2024(Review Petition) IA 2/2024(Stay Petition) WP/1929/2023 WP/28106/2023 WP/44120/2022	Seshi Kumar Nimmaturi Vs The State of Telangana	SREENIVASA RAO VELIVELA	ADDL ADVOCATE GENERAL	YADADRI BHUVANAGIRI
118	WP/44120/2022 IA 1/2022(Stay Petition) IA 2/2022(Suspension Petition) IA 1/2023(Vacate Stay Petition) IA 1/2024(Review Petition) IA 2/2024(Stay Petition)	SHANTHI SRI MADARASU Vs THE STATE OF TELANGANA	SREENIVASA RAO VELIVELA	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R2)	- 15565(Addl advocate general)for R
119	WP/1929/2023 IA 1/2023(Stay Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Vacate Stay Petition) IA 1/2026(Withdrawal Petition)	SIRIGI REDDY NARSI REDDY Vs STATE OF TELANGANA	S GOUTHAM	ADDL ADVOCATE GENERAL GP FOR REVENUE (R4)	YADADRI BHUVANAGIRI
120	WP/28106/2023 IA 1/2024(Review Petition) IA 2/2024(Stay Petition)	THOTA SUDHAKAR Vs THE STATE OF TELANGANA	M RAM MOHAN REDDY	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R2)	-

FOR EXTENSION OF INTERIM ORDERS

121	WP/247/2025 IA 1/2025(Stay Petition) IA 2/2025(Implead Petition) IA 3/2025(Vacate Stay Petition) IA 4/2025(Amendment Petition) IA 5/2025(Vacate Stay Petition) WP/774/2025 WP/913/2025 WP/1633/2025 WP/1913/2025 WP/2186/2025 WP/2822/2025 WP/2928/2025 WP/3295/2025	Batchu Karuna Vs State of Telangana	SRINIVAS POLAVARAPU	THE ADVOCATE GENERAL GP FOR MCPL ADMN URBAN DEV (R2)	MEDCHAL- MALKAJGIRI
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	WP/3331/2025 WP/3332/2025 WP/3400/2025 WP/3464/2025 WP/3599/2025 WP/3719/2025 WP/3845/2025 WP/3861/2025 WP/3867/2025 WP/4017/2025 WP/4322/2025 WP/4370/2025 WP/4472/2025 WP/19062/2025 WP/23639/2025 WP/29716/2025 WP/36151/2024 WP/36378/2024 WP/36698/2024				
122	WP/36151/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Stay Petition) IA 1/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Petition for Grounds)	SECUNDERABAD CLUB Vs UNION OF INDIA	MANJARI S GANU	THE ADVOCATE GENERAL K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R3) V NARASIMHA GOUD(SC FOR HMDA) (R12) GP FOR LAND ACQUISITION (R8) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
123	WP/36378/2024 IA 1/2024(Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Amendment Petition)	DASARI RADHA Vs STATE OF TELANGANA	SRINIVAS POLAVARAPU	THE ADVOCATE GENERAL D MADHAVI (SC FOR HMDA) (R4) K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R6) N BHUJANGA RAO Deputy Solicitor General of India (R5) GP FOR LAND ACQUISITION (R2) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
124	WP/36698/2024 IA 1/2024(Stay Petition) IA 1/2025(Extension Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Amendment Petition)	JUVVADI RAMARAO Vs STATE OF TELANGANA	SRINIVAS POLAVARAPU	THE ADVOCATE GENERAL D MADHAVI (SC FOR HMDA) (R4) K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R6) N BHUJANGA RAO Deputy Solicitor General of India (R5) GP FOR LAND ACQUISITION (R2) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
125	WP/774/2025 IA 1/2025(Stay Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Additional Affidavit)	P. SUBBA RAO Vs STATE OF TELANGANA	KESHAV BHOOPAL	GP FOR MCPL ADMN URBAN DEV THE ADVOCATE GENERAL K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R6) N BHUJANGA RAO Deputy Solicitor General of India (R5) N BHUJANGA RAO Deputy Solicitor General of India (R8) V NARASIMHA GOUD(SC FOR HMDA) THE ADVOCATE GENERAL (R2) N BHUJANGA RAO Deputy Solicitor General of India (R12)	HYDERABAD
126	WP/913/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Vacate Stay Petition)	DR. KARUMURI SARALA SUBBA RAO Vs STATE OF TELANGANA	PRABHAKAR PERI	GP FOR REVENUE THE ADVOCATE GENERAL K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R6) K MOHAN (R5) V NARASIMHA GOUD(SC FOR HMDA) THE ADVOCATE GENERAL (R2)	HYDERABAD

	IA 5/2025(Vacate Stay Petition)				
127	WP/1633/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Vacate Stay Petition) IA 5/2025(Vacate Stay Petition)	AMARAM C. CHANDRASHEKAR Vs STATE OF TELANGANA	PRABHAKAR PERI	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
128	WP/1913/2025 IA 1/2025(Stay Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(L R Petition) IA 5/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Additional Affidavit)	KALLAKURY SUBRAHMANYAM Vs STATE OF TELANGANA	KESHAV BHOOPAL	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA) (R7) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
129	WP/2186/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	N. SUDHAKAR Vs THE STATE OF TELANGANA	K VENUMADHAV	GP FOR MCPL ADMN URBAN DEV THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA) (R7) GP FOR LAND ACQUISITION (R2) V NARASIMHA GOUD(SC FOR HMDA) THE ADVOCATE GENERAL (R3)	HYDERABAD
130	WP/2822/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) IA 3/2025(Vacate Stay Petition)	MRS GSM UMADEVI Vs STATE OF TELANGANA	G RAVI CHANDRAN	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA) (R7) GP FOR LAND ACQUISITION (R2) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
131	WP/2928/2025 IA 1/2025(Stay Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Extension Petition) IA 5/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Additional Affidavit)	MRS. FARIDA OZER KHAMBATI Vs STATE OF TELANGANA	KESHAV BHOOPAL	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA) (R7) GP FOR LAND ACQUISITION (R2) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
132	WP/3295/2025 IA 1/2025(Stay Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Additional Affidavit)	MRS. ASHA JAIN Vs STATE OF TELANGANA	KESHAV BHOOPAL	THE ADVOCATE GENERAL K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R6) N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA) (R7) N BHUJANGA RAO Deputy Solicitor General of India (R8) GP FOR LAND ACQUISITION (R2) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
133	WP/3331/2025	GOWRISETTY VISHWAS	MANJARI S GANU	THE ADVOCATE GENERAL	HYDERABAD

	IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Extension Petition) IA 5/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Additional Material Petition) IA 3/2026(Amendment Petition) IA 4/2026(Stay Petition) IA 5/2026(Amendment Petition)	KUMAR Vs STATE OF TELANGANA		N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA)	
134	WP/3332/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Extension Petition) IA 5/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	RAMA CHADA Vs STATE OF TELANGANA	MANJARI S GANU	THE ADVOCATE GENERAL PULIMAMIDI SHASHIDHAR REDDY (R5) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
135	WP/3400/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Extension Petition) IA 5/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Amendment Petition) IA 3/2026(Stay Petition) IA 4/2026(Amendment Petition)	DEVARA VASUDEVA RAO Vs STATE OF TELANGANA	MANJARI S GANU	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
136	WP/3464/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Extension Petition) IA 5/2025(Vacate Stay Petition) IA 6/2025(Vacate Stay Petition) IA 1/2026(Amendment Petition) IA 2/2026(Stay Petition)	GUNDA KODANDA RAMA MURTHY Vs STATE OF TELANGANA	MANJARI S GANU	THE ADVOCATE GENERAL GP FOR REVENUE (R2) N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
137	WP/3599/2025 IA 1/2025(Stay Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Extension Petition) IA 5/2025(Vacate Stay Petition)	MRS. AARTI ELIATEL CHACKO Vs STATE OF TELANGANA	M VANAJAKSHI	THE ADVOCATE GENERAL V NARASIMHA GOUD(SC FOR HMDA) (R7) GP FOR LAND ACQUISITION (R2) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD

IA 6/2025(Vacate Stay Petition)
IA 1/2026(Additional Affidavit)

138	WP/3719/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	GOWRISHETTY RAMESH Vs THE STATE OF TELANGANA	V V N NARAYANA RAO	THE ADVOCATE GENERAL GP FOR REVENUE (R2) V NARASIMHA GOUD(SC FOR HMDA) (R7) K MOHAN (R5) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
139	WP/3845/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) IA 3/2025(Vacate Stay Petition)	NEMURI LAKSHMINARAYANA GOUD Vs STATE OF TELANGANA	SRINIVAS POLAVARAPU	THE ADVOCATE GENERAL A KRANTI KUMAR REDDY (R6) GP FOR MCPL ADMN URBAN DEV (R2)	MEDCHAL-MALKAJGIRI
140	WP/3861/2025 IA 1/2025(Stay Petition) IA 2/2025(Amendment Petition) IA 3/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	GUDURI RAMESH Vs STATE OF TELANGANA	SRINIVAS POLAVARAPU	THE ADVOCATE GENERAL V NARASIMHA GOUD(SC FOR HMDA) GP FOR MCPL ADMN URBAN DEV (R2) K MOHAN (R6)	HYDERABAD
141	WP/3867/2025 IA 1/2025(Stay Petition) IA 2/2025(Amendment Petition) IA 3/2025(Vacate Stay Petition) IA 4/2025(Vacate Stay Petition)	J. VANNESSA Vs STATE OF TELANGANA	SRINIVAS POLAVARAPU	THE ADVOCATE GENERAL A S VASUDEVAN (R6) V NARASIMHA GOUD(SC FOR HMDA) GP FOR MCPL ADMN URBAN DEV (R2)	HYDERABAD
142	WP/4017/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	SMT. NEETU AGARWAL Vs THE STATE OF TELANGANA	M S N PRASAD	GP FOR MCPL ADMN URBAN DEV THE ADVOCATE GENERAL K MOHAN (R5) GP FOR LAND ACQUISITION (R2) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
143	WP/4322/2025 IA 1/2025(Stay Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Suspension Petition) IA 5/2025(Amendment Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Vacate Stay Petition)	M.S. CHOKKA LINGAM Vs THE STATE OF TELANGANA	DISHIT BHATTACHARJEE	THE ADVOCATE GENERAL V NARASIMHA GOUD(SC FOR HMDA) V NARASIMHA GOUD(SC FOR HMDA) (R9) N BHUJANGA RAO Deputy Solicitor General of India (R6)	HYDERABAD
144	WP/4370/2025 IA 1/2025(Stay Petition) IA 2/2025(Extension Petition) IA 3/2025(Extension Petition) IA 4/2025(Extension Petition) IA 5/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	KOSARAJU PREMNARAYANA RAVI KUMAR Vs STATE OF TELANGANA	KESHAV BHOOPAL	THE ADVOCATE GENERAL K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R6) N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA) (R7) N BHUJANGA RAO Deputy Solicitor General of India (R8) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
145	WP/4472/2025	ADDAGATLA PRASHANTH	MANJARI S GANU	GP FOR LAND ACQUISITION	HYDERABAD

	IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Extension Petition) IA 5/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	Vs STATE OF TELANGANA		THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R5) V NARASIMHA GOUD(SC FOR HMDA) THE ADVOCATE GENERAL (R2)	
146	WP/19062/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Stay Petition) IA 4/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Additional Material Petition) IA 3/2026(Extension Petition) IA 4/2026(Withdrawal Petition)	SMT. J. JAYSREE Vs STATE OF TELANGANA	MANJARI S GANU	THE ADVOCATE GENERAL GP FOR REVENUE (R2) K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R6) V NARASIMHA GOUD(SC FOR HMDA) (R7) A S VASUDEVAN (R5) V NARASIMHA GOUD(SC FOR HMDA)	HYDERABAD
147	WP/23639/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition)	SRI VENKATESHWARA WELFARE SOCIETY (REG. NO.787/2004) Vs THE STATE OF TELANGANA	MANJARI S GANU	GP FOR LAND ACQUISITION K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R9) N. BHUJANGA RAO (Sr.SC FOR CENTRAL GOVERNMENT) (R8) V NARASIMHA GOUD(SC FOR HMDA) (R5) N. BHUJANGA RAO (Sr.SC FOR CENTRAL GOVERNMENT) (R7) THE ADVOCATE GENERAL (R2)	HYDERABAD
148	WP/29716/2025 IA 1/2025(Direction Petition) IA 2/2025(Stay Petition) IA 3/2025(Direction Petition) IA 4/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Additional Material Petition)	M/S AAVAS ESTATES LLP Vs STATE OF TELANGANA	MANJARI S GANU	GP FOR LAND ACQUISITION THE ADVOCATE GENERAL K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R6) V NARASIMHA GOUD(SC FOR HMDA) THE ADVOCATE GENERAL (R2)	HYDERABAD
<u>SPECIALLY MENTIONED (LETTERS)</u>					
149	WP/1732/2020 IA 1/2020(Direction Petition) WP/1571/2020 WP/30018/2016	Smt Thanuku Vijaya Laxmi Vs The State of Telangana and Another	R A CHARY	GP FOR MCPL ADMN URBAN DEV KADARU PRABHAKAR RAO (R2)	KARIMNAGAR
150	WP/30018/2016 IA 1/2016(WPMP 37140/2016)(Directio n Petition)	GURUDWARA SAHEB PRABANDHAK COMMITTEE, Vs THE STATE OF TELANGANA, REP BY ITS PRINCIPLE SECRETARY,	R A CHARY	GP FOR MCPL ADMN URBAN DEV KADARU PRABHAKAR RAO (R2)	KARIMNAGAR
151	WP/1571/2020 IA 1/2020(Direction Petition)	BUKKA BALANARAYANA Vs THE STATE OF TELANGANA AND ANOTHER	R A CHARY	GP FOR MCPL ADMN URBAN DEV KADARU PRABHAKAR RAO (R2)	KARIMNAGAR
152	WP/16610/2020 IA 1/2020(Direction Petition) IA 2/2020(Implead Petition)	Priya Rai Sohni Vs The State of Telangana	J ANANTH RAM	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R2) GP FOR PANCHAYAT RAJ RURAL DEV (R3) G NARENDER REDDY (R4)	RANGA REDDY

153	WP/18682/2020 IA 1/2020(Direction Petition)	P.Lakshma Reddy and another Vs The State of Telangana and 4 Others	T SUDHAKAR REDDY	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R3) GP FOR LAND ACQUISITION (R5)	KARIMNAGAR
154	WP/22585/2022 IA 1/2022(Direction Petition)	Anishetty Sampath Kumar Vs State of Telangana	MANDAPATI MURALI KRISHNA	GP FOR LAND ACQUISITION S SURENDER REDDY (SC FOR WARANGAL MUNICIPAL CORP) (R4)	WARANGAL
155	WP/37037/2022 IA 1/2022(Direction Petition)	Ganpath Vs The State of Telangana	AKKAM ESHWAR	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R4) GP FOR IRRI AND COMM AREA DEV (R2)	ADILABAD
156	WP/41896/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) WP/747/2023 WP/41907/2022 WP/41909/2022 WP/41910/2022 WP/41921/2022 WP/42320/2022 WP/42324/2022 WP/42326/2022 WP/42327/2022 WP/42328/2022 WP/42329/2022 WP/42334/2022 WP/42337/2022 WP/42418/2022 WP/42421/2022 WP/42434/2022	Sri. Shaik Abdul Aziz Amoodi Vs The Union of India and 8others	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
157	WP/41907/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition)	SRI. MOHD YASEEN Vs THE UNION OF INDIA	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
158	WP/41909/2022 IA 1/2022(Direction Petition) IA 1/2023(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition)	SRI. SYED LQBAL Vs THE UNION OF INDIA AND 8OTHERS	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
159	WP/41910/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition)	SRI. GULAM MAHMOOD Vs THE UNION OF INDIA AND 8 OTHERS	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
160	WP/41921/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition)	SRI. AREEB ALAM KHAN MOHAMMAD Vs THE UNION OF INDIA	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
161	WP/42320/2022 IA 1/2022(Direction Petition)	SRI. MOHD IFTEGAR KHAN Vs THE UNION OF INDIA AND 8	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI	RANGA REDDY

	IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition)	OTHERS		GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R3) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2) PADMA RAO LAKKARAJU (SC FOR NHAI)	
162	WP/42324/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition)	SRI. MOHAMMED MUMTAZ ALI Vs THE UNION OF INDIA	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION PADMA RAO LAKKARAJU (SC FOR NHAI) (R2) PADMA RAO LAKKARAJU (SC FOR NHAI)	RANGA REDDY
163	WP/42326/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition)	SRI. MOHD KHADER KHAN Vs THE UNION OF INDIA AND OTHERS	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
164	WP/42327/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	SRI. MOHD. AZHER AHMED Vs THE UNION OF INDIA,AND 8 OTHERS	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
165	WP/42328/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition)	SRI. MOHD KHASIM KHAN Vs THE UNION OF INDIA AND 8 OTHERS	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2) PADMA RAO LAKKARAJU (SC FOR NHAI)	RANGA REDDY
166	WP/42329/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition)	SRI. GULAM SUBHANI Vs THE UNION OF INDIA	CHANDRASEN LAW OFFICES	GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2) PADMA RAO LAKKARAJU (SC FOR NHAI)	RANGA REDDY
167	WP/42334/2022 IA 1/2022(Direction Petition) IA 1/2023(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition)	SRI. MOHD AZAM KHAN Vs THE UNION OF INDIA AND 8 OTHERS	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2) PADMA RAO LAKKARAJU (SC FOR NHAI)	RANGA REDDY
168	WP/42337/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition)	MRS. NUSRATH MUNEER Vs THE UNION OF INDIA	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY

PADMA RAO LAKKARAJU (SC FOR NHAI)

169	WP/42418/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition)	SRI. MOHD IRFAN Vs THE UNION OF INDIA AND 8 OTHERS	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
170	WP/42421/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition)	SRI. MOHAMMED BIN MAHMOOD Vs THE UNION OF INDIA	CHANDRASEN LAW OFFICES	GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2) PADMA RAO LAKKARAJU (SC FOR NHAI)	RANGA REDDY
171	WP/42434/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition)	SRI. MOHD YOUNUS Vs THE UNION OF INDIA	CHANDRASEN LAW OFFICES	N BHUJANGA RAO Deputy Solicitor General of India V SEETHARAMA AVADHANI GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
172	WP/747/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	SMT. TABASSUM FATIMA Vs THE UNION OF INDIA	CHANDRASEN LAW OFFICES	V SEETHARAMA AVADHANI GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
173	WP/42381/2022 IA 1/2022(Stay Petition) IA 1/2023(Vacate Stay Petition) WP/1307/2023	Mootakoduru Balaiah And 7 Others Vs The State of Telangana And 6 Others	SUBBA RAO VADREVVU	GP FOR LAND ACQUISITION N BHUJANGA RAO Deputy Solicitor General of India (R6)	SIDDIPET
174	WP/1307/2023 IA 1/2023(Stay Petition) IA 2/2023(Receive Additional Material Papers)	NEELAM ANJIAH AND 10 OTHERS Vs THE STATE OF TELANGANA AND 6 OTHERS	SUBBA RAO VADREVVU	GP FOR REVENUE N BHUJANGA RAO Deputy Solicitor General of India (R6)	SIDDIPET
175	WP/43597/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Vacate Stay Petition)	Sri. Mirza Tougeer Baig and another Vs The Union of India and 8 others	CHANDRASEN LAW OFFICES	V SEETHARAMA AVADHANI PADMA RAO LAKKARAJU (SC FOR NHAI) (R8) GP FOR REVENUE (R4) GP FOR LAND ACQUISITION V SEETHARAMA AVADHANI (R9) PADMA RAO LAKKARAJU (SC FOR NHAI) (R3) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2) PADMA RAO LAKKARAJU (SC FOR NHAI)	RANGA REDDY
176	WP/35/2023 IA 1/2023(Direction Petition) IA 1/2025(Vacate Stay Petition)	R. Narasimha Goud and another Vs The Ministry of Road Transport and Highways and 2 others	A P REDDY	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R3) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	RANGA REDDY
177	WP/7044/2023 IA 1/2023(Stay Petition) IA 1/2026(Vacate Stay Petition)	Smt. Namita Shah Vs The Union of India and 7 others	KAILASH NATH P S S	N BHUJANGA RAO Deputy Solicitor General of India GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R4)	RANGA REDDY

	IA 2/2026(Extension Petition)			PADMA RAO LAKKARAJU (SC FOR NHAI) (R3)	
178	WP/20220/2025 IA 1/2025(Direction Petition)	Yada Ramaiah Vs The State of Telangana	DR. KADIRI KRISHNAIAH	GP FOR SERVICES III	WARANGAL
179	WP/31587/2025 IA 1/2025(Direction Petition)	T. Rajalingam, Vs State of Telangana,	SAI PRASEN GUNDAVARAM	GP FOR SERVICES III A K JAYAPRAKASH RAO (R2) A K JAYAPRAKASH RAO (R3)	HANUMAKONDA
180	WP/33110/2025 IA 1/2025(Suspension Petition)	R.Lokilal, Vs The State of Telangana	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	GP FOR MCPL ADMN URBAN DEV A VEERESH KUMAR (SC FOR HMWS AND SB) (R2) T BALA MOHAN REDDY(SC FOR ACB SPL PP TS) (R3)	HYDERABAD
181	WP/35270/2025 IA 1/2025(Direction Petition)	E. Stephen Raj Vs The State of Telangana	PONAMPELLI RAVI	Government Pleader for Services (Home)	HYDERABAD

FOR HEARING

182	WP/2961/2020 IA 1/2020(Direction Petition)	Pendyala Saraiah and 10 others Vs The State of Telangana and 4 others	PRAVEEN BONKURI	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R4)	WARANGAL
183	WP/3772/2020 IA 1/2020(Direction Petition)	Erumulla Devaiah Vs The State of Telangana	C HARI PREETH	GP FOR REVENUE PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) NULL (R4)	MEDAK
184	WP/7883/2020 IA 1/2020(Direction Petition)	D. Narsaiah Vs The State of Tclangana	J KANAKAIAH	GP FOR LAND ACQUISITION	KARIMNAGAR
185	WP/9072/2020 IA 1/2020(Direction Petition)	Mohd Khasim And 2 Others Vs The State of Telangana And 3 Others	G ANANDAM	GP FOR LAND ACQUISITION	MEDAK
186	WP/9792/2020 IA 1/2024(Vacate Stay Petition) IA 1/2025(Fix an Early Date) IA 2/2026(Vacate Stay Petition) WP/10832/2020 WP/15318/2020	Kaki Mallaiah Vs State of Telangana	VEDULA SRINIVAS	THE ADVOCATE GENERAL	RANGA REDDY
187	WP/10832/2020 IA 1/2020(Direction Petition) IA 2/2020(Vacate Stay Petition) IA 1/2026(Implead Petition)	VADTHYAVATH SONI AND 14 OTHERS Vs STATE OF TELANGANA AND 3 OTHERS	VEDULA SRINIVAS	GP FOR REVENUE THE ADVOCATE GENERAL GP FOR LAND ACQUISITION THE ADVOCATE GENERAL (R2)	RANGA REDDY
188	WP/15318/2020 IA 1/2020(Direction Petition) IA 1/2024(Vacate Stay Petition) IA 1/2025(Fix an Early Date) IA 2/2026(Vacate Stay Petition)	S. YADI REDDY Vs STATE OF TELANGANA AND 3 OTHERS	VEDULA SRINIVAS	GP FOR LAND ACQUISITION THE ADVOCATE GENERAL THE ADVOCATE GENERAL (R2) THE ADVOCATE GENERAL (R3)	RANGA REDDY
189	WP/18074/2020 IA 1/2020(Direction Petition)	Garudasi Pentaiah (Died as per LR PP2 and 3) Vs The State of Telangana	AJAY KUMAR MADISETTY	GP FOR LAND ACQUISITION	WARANGAL
190	WP/18629/2020 IA 1/2020(Direction Petition)	R.Sadanandam and Another Vs The State of Telangana and Another	J VENKATESWARA REDDY	GP FOR MCPL ADMN URBAN DEV PASHAM MOHITH (SC WARANGAL MUNICIPAL	WARANGAL

CORP) (R2)

191	WP/19287/2020 IA 1/2020(Direction Petition)	Raavi Laxminarayana Vs The State of Telangana	NALLA MUKUNDA REDDY	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R2)	ADILABAD
192	WP/19553/2020 IA 1/2020(Direction Petition) IA 2/2020(Direction Petition)	Mallaboina Mallaiah Vs The State of Telangana	KOPPULA GOPAL	GP FOR LAND ACQUISITION	ADILABAD
193	WP/19891/2020 IA 1/2020(Direction Petition) IA 1/2026(Vacate Stay Petition)	Smt.Kududula Padma Vs State of Telangana	M M M SRINIVASA RAO	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R6)	ADILABAD
194	WP/20543/2020 IA 1/2020(Suspension Petition)	M/s Mukharam Deendayal Gowshala Trust Vs State of Telangana and 17 Others	V RAVI KIRAN RAO	GP FOR LAND ACQUISITION I MAAMU VANI (R10) ALLIKA SURESH (R15) ALLIKA SURESH (R14) ALLIKA SURESH (R16) I MAAMU VANI (R12) I MAAMU VANI (R13)	ADILABAD
195	WP/3808/2021 IA 1/2021(Direction Petition)	Shaik Lal Vs The State of Telangana and 4 others	MOHAMMED RAHAIL AHMED	GP FOR LAND ACQUISITION	ADILABAD
196	WP/4131/2021 IA 1/2021(Direction Petition) WP/24559/2020	Laxmaiah Nakkala Vs The State of Telangana	BAJRANG SINGH THAKUR	GP FOR REVENUE G NARENDER REDDY (R3) GP FOR LAND ACQUISITION (R2)	RANGA REDDY
197	WP/24559/2020 IA 1/2020(DELETION PETITION)	SMT. S. ASHEERWADAM Vs THE STATE OF TELANGANA AND 4 OTHERS	BAJRANG SINGH THAKUR	GP FOR LAND ACQUISITION GP FOR REVENUE (R2)	RANGA REDDY
198	WP/6252/2021 IA 1/2021(Direction Petition)	Smt. Anis Begum and 2 others Vs The State of Telangana and 9 Others	CHINDAM ANJANEYULU	GP FOR LAND ACQUISITION GP FOR REVENUE (R2)	RANGA REDDY
199	WP/6465/2021 IA 1/2021(Direction Petition)	Sri. Y. Ram Chandra Reddy Vs The State of Telangana	KRISHNA REDDY PUTTA	GP FOR LAND ACQUISITION	MAHABUBNA GAR
200	WP/7494/2021 IA 1/2021(Direction Petition)	Jummidri Srinivas Vs The State of Telangana and 3 others	GAJANAND CHAKRAVARTHI	GP FOR REVENUE P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	ADILABAD
201	WP/7578/2021	Eguramoni Kurumaiah Vs The State of Telangana	V MANOHAR RAO	GP FOR IRRIGATION AND COMM AREA DEV GP FOR REVENUE (R2)	MAHABUBNA GAR
202	WP/8048/2021 IA 1/2021(Direction Petition) WP/8068/2021	Sri G. Narsinga Rao Vs The State of Telangana	SANNIDHIRAJA MALLESWARA RAO	GP FOR LAND ACQUISITION	WARANGAL
203	WP/8068/2021 IA 1/2021(Direction Petition)	SMT. SAROJA Vs THE STATE OF TELANGANA AND 3 OTHERS	SANNIDHIRAJA MALLESWARA RAO	GP FOR LAND ACQUISITION	WARANGAL
204	WP/8053/2021 IA 1/2021(Direction Petition)	P. Yelender Reddy Vs State of Telangana and 7 others	K DEVENDER	GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE (R6)	MEDAK
205	WP/8145/2021 IA 1/2021(Direction Petition)	Palle Mallesham Vs The State of Telangana and 4 Others	N JANARDHAN REDDY	GP FOR LAND ACQUISITION	KARIMNAGAR

206	WP/9851/2021 IA 2/2021(Implead Petition)	Sri Md.Ismail Vs State of Telangana and 4 others	VOOSA RAGHU	GP FOR REVENUE GP FOR ROADS BUILDINGS (R6) GP FOR LAND ACQUISITION (R3)	RANGA REDDY
207	WP/10445/2021 IA 1/2021(Direction Petition)	Mohammed Hameedullah Shareef Vs The State of Telangana, And 3 Others	P PRABHAKAR REDDY	GP FOR LAND ACQUISITION GP FOR REVENUE (R2) PASHAM MOHITH (SC WARANGAL MUNICIPAL CORP) (R3)	WARANGAL
208	WP/10582/2021 IA 1/2021(Direction Petition)	A.Ravinder Vs State of Telangana	K RAGHUVVEER REDDY	GP FOR LAND ACQUISITION G MADHUSUDHAN REDDY (SC FOR SERVICE MATTERS OF MUNICIPALITIES IN THE STATE) (R3) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	RANGA REDDY
209	WP/10918/2021 IA 1/2021(Direction Petition)	Smt. Anis Begum Vs The State of Telangana	CHINDAM ANJANEYULU	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R2)	MAHABUBNA GAR
210	WP/11609/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition)	JUVVADI SRIKANTH RAO Vs THE STATE OF TELANGANA	G JHANSI	GP FOR LAND ACQUISITION	HYDERABAD
211	WP/13099/2021 IA 1/2021(Direction Petition)	Jonnnavittula Rajasekar Vs The State of Telangana	G M MOHIUDDIN	GP FOR MCPL ADMN URBAN DEV PASHAM KRISHNA REDDY (R2) GP FOR LAND ACQUISITION (R3)	HYDERABAD
212	WP/13556/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition) WP/13562/2021	Shesharaju Srinivas Vs The State of Telangana	KIRAN PALAKURTHI	GP FOR REVENUE GP FOR ROADS BUILDINGS (R2)	NALGONDA
213	WP/13562/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition)	SESHARAJU BIKSHAMAIHAH Vs THE STATE OF TELANGANA AND 4 OTHERS	KIRAN PALAKURTHI	GP FOR REVENUE GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4)	NALGONDA
214	WP/13714/2021 IA 1/2021(Direction Petition)	Pritviraj Chouhan and 2 others Vs The Greater Muncipal Corporation and 3 others	T SHARATH	MIDDE ARUN KUMAR (SC FOR GHMC) TEJASWINI MEREDDY (SC FOR HMRL) (R5)	HYDERABAD
215	WP/13775/2021 IA 1/2021(Direction Petition)	Dudekula Alloudin Vs The State of Telangana	B ARJUN	GP FOR REVENUE GP FOR IRRRI AND COMM AREA DEV (R2) ADDL ADVOCATE GENERAL (R3)	MEDAK
216	WP/14256/2021 IA 1/2021(Direction Petition)	Maganati Kamala Kumari Vs The State of Telangana and 5 others	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE KALVALA SANJEEV (SC FOR CENTRAL GOVT) (R6) CHINTALAPUDI LAKSHMI KUMARI (R4)	ADILABAD
217	WP/14494/2021 IA 1/2021(Direction Petition)	Chanduri Ramadevi Vs State of Telangana	PRATAP NARAYAN SANGHI	GP FOR REVENUE P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	ADILABAD
218	WP/14947/2021 IA 1/2021(Direction Petition)	Baikani Bhloodavva Vs The State of Telangana	P PADMA RAO	GP FOR REVENUE ADDL ADVOCATE GENERAL II (R2)	MEDAK

219	WP/15754/2021 IA 1/2021(Direction Petition)	Mukharam Kejriwal Charitable Trust Vs The State of Telangana	N KAMALA	GP FOR LAND ACQUISITION	ADILABAD
220	WP/15807/2021 IA 1/2023(Direction Petition) WP/32154/2023	Kandi Srinivas Reddy and another Vs The State of Telangana and 3 others	P GIRI KRISHNA	GP FOR LAND ACQUISITION GP FOR ASSIGNMENT (R2)	KARIMNAGAR
221	WP/32154/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	RAMULU PUNNAM Vs THE DISTRICT COLLECTOR	M V RAJA RAAM	GP FOR REVENUE GP FOR ASSIGNMENT (R2) P GIRI KRISHNA (R6)	KARIMNAGAR
222	WP/16032/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition)	Salla Ashok Yadav Vs The State of Telangana and 5 others	ASHUTOSH B JOSHI	GP FOR LAND ACQUISITION GP FOR REVENUE (R2) N KRISHNA SUMANTH (R5)	HYDERABAD
223	WP/18315/2021 IA 1/2021(Direction Petition)	Korsha Prasanthi and 67 Others Vs The State of Telangana and 3 Others	SANNIDHIRAJA MALLESWARA RAO	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R2)	KHAMMAM
224	WP/18797/2021 IA 1/2021(Direction Petition)	Veeravena Kamalamma Vs The State of Telangana	THIMMARAJU RAMCHANDRA RAO	GP FOR LAND ACQUISITION GP FOR IRRI AND COMM AREA DEV (R2)	KARIMNAGAR
225	WP/18843/2021 IA 1/2021(Direction Petition)	Masjid-E-Mustafa Nagar Managing Welfare and Graveyard Committee Vs The State of Telangana	B MAYUR REDDY	GP FOR SOCIAL WELFARE FARHAN AZAM KHAN (SC FOR TSWB) (R3) GP FOR LAND ACQUISITION (R2) FARHAN AZAM KHAN (SC FOR TSWB) (R5) P SRIDHAR RAO (SC FOR KMC) (R4)	KHAMMAM
226	WP/19178/2021 IA 1/2021(Direction Petition)	M. Bojjamma Vs The Government of Telangana	K RATHANGA PANI REDDY	ADDL ADVOCATE GENERAL	MAHABUBNA GAR
227	WP/19582/2021 IA 1/2021(Direction Petition)	Mupparapu Sudha Rani , Gummadi Sudha Rani Vs The State of Telangana and 12 others	MUMMANENI SRINIVASA RAO	GP FOR LAND ACQUISITION LOKIREV PREETHAM REDDY (R10) ADDL ADVOCATE GENERAL (R4) LOKIREV PREETHAM REDDY (R6) LOKIREV PREETHAM REDDY (R11) LOKIREV PREETHAM REDDY (R13) LOKIREV PREETHAM REDDY (R7) LOKIREV PREETHAM REDDY (R9) LOKIREV PREETHAM REDDY (R12) LOKIREV PREETHAM REDDY (R5) LOKIREV PREETHAM REDDY (R8)	KHAMMAM
228	WP/20515/2021 IA 1/2021(Direction Petition)	T.Devi Reddy Vs State of Telangana and 3 Others	B A PRAKASH REDDY	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R2) ADDL ADVOCATE GENERAL (R3)	MAHABUBNA GAR
229	WP/21171/2021 IA 1/2021(Direction Petition)	Kolipaka Balavva Vs The State of Telangana	B RACHNA	GP FOR REVENUE GP FOR IRRI AND COMM AREA DEV (R2) ADDL ADVOCATE GENERAL (R3)	KARIMNAGAR
230	WP/21422/2021	HMT Hills Residents Society	K V RAJASREE	GP FOR MCPL ADMN URBAN	HYDERABAD

	IA 1/2021(Stay Petition) IA 1/2023(Fix an Early Date) IA 1/2024(Fix an Early Date)	Vs The State of Telangana		DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR LAND ACQUISITION (R4) K RAVI MAHENDER (SC FOR GHMC) (R3)	
231	WP/21786/2021 IA 1/2021(Direction Petition) IA 1/2025(Fix an Early Date) WP/32580/2021 WP/32695/2021 WP/32974/2021 WP/33029/2021 WP/33063/2021 WP/33112/2021	Mayreddy Jayapal Reddy Vs The State of Telangana	ALLIKA SURESH	GP FOR LAND ACQUISITION G NARENDER REDDY (SC FOR HMWS AND SB) (R2) GP FOR HOME (R6)	NALGONDA
232	WP/32580/2021 IA 1/2021(Direction Petition) IA 1/2024(Fix an Early Date)	RAMAVATH ANIL NAYAK Vs THE STATE OF TELANGANA	T ARUNACHALAM	GP FOR LAND ACQUISITION K V SUBBA REDDY (R3) A RAJA CHANDRA SHEKER GOUD (R2)	NALGONDA
233	WP/32695/2021 IA 1/2021(Direction Petition) IA 1/2024(Fix an Early Date)	RAMAVATH BASU NAIK Vs THE STATE OF TELANGANA AND 6 OTHERS	T ARUNACHALAM	GP FOR LAND ACQUISITION GP FOR REVENUE (R3) A RAJA CHANDRA SHEKER GOUD (R2) GP FOR HOME (R6) K V SUBBA REDDY (R7)	NALGONDA
234	WP/32974/2021 IA 1/2021(Direction Petition) IA 1/2024(Fix an Early Date)	RAMAVATH NAGESWAR RAO Vs THE STATE OF TELANGANA	T ARUNACHALAM	GP FOR LAND ACQUISITION GP FOR REVENUE (R3) A RAJA CHANDRA SHEKER GOUD (R2) GP FOR HOME (R6) K V SUBBA REDDY (R7)	NALGONDA
235	WP/33029/2021 IA 1/2021(Direction Petition) IA 1/2024(Fix an Early Date)	RAMAVATH PAVANKALYAN Vs THE STATE OF TELANGANA	T ARUNACHALAM	GP FOR LAND ACQUISITION GP FOR REVENUE (R3) A RAJA CHANDRA SHEKER GOUD (R2) GP FOR HOME (R6) K V SUBBA REDDY (R7)	NALGONDA
236	WP/33063/2021 IA 1/2021(Direction Petition) IA 1/2024(Fix an Early Date)	RAMAVATH RAVI Vs THE STATE OF TELANGANA	T ARUNACHALAM	GP FOR LAND ACQUISITION GP FOR REVENUE (R3) A RAJA CHANDRA SHEKER GOUD (R2) GP FOR HOME (R6) GP FOR REVENUE (R5) K V SUBBA REDDY (R7)	NALGONDA
237	WP/33112/2021 IA 1/2021(Direction Petition) IA 1/2024(Fix an Early Date)	RAMAVATH RAMBABU Vs THE STATE OF TELANGANA	T ARUNACHALAM	GP FOR LAND ACQUISITION GP FOR REVENUE (R3) A RAJA CHANDRA SHEKER GOUD (R2) GP FOR HOME (R6) K V SUBBA REDDY (R7)	NALGONDA
238	WP/22856/2021 IA 1/2021(Suspension Petition)	Sri. B.L. Sree Rama Rao Vs The State of Telangana and 4 Others	K S SUNEEL	GP FOR REVENUE	RANGA REDDY
239	WP/22972/2021 IA 1/2021(Direction Petition)	Uttam Chand Jain Vs State of Telangana	CHENNABOINA SHRAVANI	GP FOR MCPL ADMN URBAN DEV K RAVI MAHENDER (SC FOR GHMC) (R2) J SURESH BABU (R3)	RANGA REDDY
240	WP/23308/2021 IA 1/2021(Direction Petition)	Chipallapalli Manemma Vs The State of Telangana and 3 Others	P PADMA RAO	GP FOR LAND ACQUISITION	RANGA REDDY
241	WP/23649/2021 IA 1/2021(Stay Petition) IA 2/2021(Direction	Syed Mahboob Pasha Vs The State of Telangana	SHAFATH AHMED KHAN	GP FOR LAND ACQUISITION S V RAMANA (R6)	MAHABUBNA GAR

Petition)

242	WP/24192/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition) IA 1/2022(Implead Petition)	Syed Rahman Shah Qadri and 12 others Vs The State of Telangana and 4 others	KAMBALAPALLI SRAVAN KUMAR REDDY	GP FOR LAND ACQUISITION K JAYASREE N BHUJANGA RAO Deputy Solicitor General of India (R6) RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R2) SHYAM S AGRAWAL (R14)	RANGA REDDY
243	WP/28247/2021 IA 2/2021(Vacate Stay Petition) IA 1/2023(Vacate Stay Petition) WP/23176/2020	Soyam Narayana And 27 Others Vs The State of Telangana And 11 Others	AARE VENKATESWARA RAO	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R5) GP FOR IRRRI AND COMM AREA DEV (R2) ADDL ADVOCATE GENERAL GP FOR REVENUE (R9)	KHAMMAM
244	WP/23176/2020 IA 1/2021(Vacate Stay Petition) IA 1/2023(Vacate Stay Petition)	KANDIMALLA SARVESWARA RAO AND 33 OTHERS Vs THE STATE OF TELANGANA AND 10 OTHERS	AARE VENKATESWARA RAO	ADDL ADVOCATE GENERAL GP FOR AGRICULTURE (R3) GP FOR LAND ACQUISITION GP FOR IRRRI AND COMM AREA DEV (R2) GP FOR REVENUE (R5)	KHAMMAM
245	WP/35907/2021 IA 1/2021(Direction Petition)	Khobragade Gangu Bai Vs The State of Telangana and 8 others	POCHAIAH DORISHETTI	GP FOR REVENUE U SHANTHI BHUSHAN RAO (SC FOR TGSRTC) (R7) GP FOR LAND ACQUISITION (R2) U SHANTHI BHUSHAN RAO (SC FOR TGSRTC) (R9) GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) U SHANTHI BHUSHAN RAO (SC FOR TGSRTC) (R8) GP FOR LAND ACQUISITION (R5)	ADILABAD Vakalath filed for Petitioner P2 by D Pochaiah Advocate
246	WP/209/2022 IA 1/2022(Direction Petition)	Erram Lasmaiah and 51 others Vs The State of Telangana and 3 others	R DAYAKAR	GP FOR LAND ACQUISITION	KARIMNAGAR
247	WP/511/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 1/2024(Stay Petition)	Vemuri Aliveli Mangamma Vs The State of Telangana	S S R MURTHY	GP FOR LAND ACQUISITION	NALGONDA
248	WP/980/2022 IA 1/2022(Direction Petition)	Nune Ramchandhar Vs State of telangana	GUDI MADHUSUDHAN REDDY	GP FOR LAND ACQUISITION NULL (R5) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R6) SC FOR SINGARENI C (R7)	KARIMNAGAR
249	WP/988/2022 IA 1/2022(Direction Petition)	M/s Sri Ganesh Restaurant and Bar Vs The State of Telangana and 5 Others	CH VENKAT RAMAN	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) KRISHNA REDDY PUTTA (SC MUNICIPALITIES) (R3) GP FOR LAND ACQUISITION (R5) METTU SHANKAR (R6)	KHAMMAM
250	WP/1042/2022	SMT. DEVARAJU JAYALAKSHMI DEVI Vs The State of Telangana and 35 Others	Y RAMA RAO AND ASSOCIATES	GP FOR LAND ACQUISITION MOHAMMAD ADNAN (R5)	KARIMNAGAR
251	WP/3119/2022 IA 1/2022(Direction Petition) IA 2/2022(Stay Petition)	Salath Mary Vs The State of Telangana	RAPOLU BHASKAR	GP FOR LAND ACQUISITION	RANGA REDDY

252	WP/3753/2022 IA 1/2022(Direction Petition) IA 3/2022(Vacate Stay Petition)	Smt.Kavali Jayamma Vs The State of Telangana	G MADHUSUDHAN REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION	RANGA REDDY
253	WP/3871/2022 IA 1/2022(Direction Petition)	Gudipudi Padma Vs The State of Telangana	MANDRU SAMBASIVA RAO	GP FOR LAND ACQUISITION N BHUJANGA RAO Deputy Solicitor General of India (R3) N BHUJANGA RAO Deputy Solicitor General of India (R2)	KHAMMAM
254	WP/6007/2022 IA 1/2022(Direction Petition)	K. Manjula Vs The State of Telangana,	P V VENKATA RAVI SANKAR	GP FOR LAND ACQUISITION B MAYUR REDDY (R5)	MAHABUBNA GAR
255	WP/6337/2022 IA 1/2022(Direction Petition) IA 1/2026(L R Petition)	Boyapalli Sai Reddy Vs The State of Telangana and 3 others	B ARJUN	GP FOR LAND ACQUISITION V NARASIMHA GOUD(SC FOR HMDA) (R3) V NARASIMHA GOUD(SC FOR HMDA) (R4) Y RAMA RAO(SC FOR HMDA) (R2)	RANGA REDDY
256	WP/6676/2022 IA 1/2022(Direction Petition)	Katanguri Rama Krishna Reddy Vs The State of Telangana	G RAMACHANDRA REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION (R2)	KARIMNAGAR
257	WP/7995/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 1/2024(Direction Petition) IA 1/2026(Permission Petition)	Mr.K.R.Vijay ,Kanthi Vijaykumar Vs The State of Telangana	P PRASHANT KUMAR	GP FOR REVENUE	WARANGAL
258	WP/9183/2022 IA 1/2022(Direction Petition)	Margam Mallama Vs The State of Telangana and 5 others	RAPOLU BHASKAR	GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI) (R5)	NALGONDA
259	WP/9529/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition)	Bollampally Jagan Mohan Reddy Vs The State of Telangana and 2 Others	D JAGAN MOHAN REDDY	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R2) V NARASIMHA GOUD(SC FOR HMDA) (R3)	RANGA REDDY
260	WP/12222/2022 IA 1/2022(Direction Petition)	Tatipalli Srinivas Vs The State of Telangana	KONDADI AJAY KUMAR	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	ADILABAD
261	WP/12635/2022 IA 1/2022(Direction Petition) IA 1/2023(Amendment Petition) IA 2/2023(Fix an Early Date) IA 1/2024(Implead Petition)	K. Sudhama Vs The State of Telangana	V NITESH	GP FOR MCPL ADMN URBAN DEV M DHANANJAY REDDY (SC FOR GHMC) (R6) CHATLA MADHU(SC FORGHMC CRL25 30) (R2) D Y L N CHARYULU	RANGA REDDY Vakalath filed for Petitioner by V Nitesh Advocate
262	WP/12963/2022 IA 1/2022(Direction Petition)	Mr Dubbenki Mallesh Vs The State of Telangana and 4 others	RAVINDER REDDY MUPPU	GP FOR REVENUE GP FOR LAND ACQUISITION (R2) MOHAMMAD ADNAN (R5)	KARIMNAGAR
263	WP/14318/2022 IA 1/2022(Direction Petition)	S.Raghavulu Vs The State of Telangana and 5 others	P.BOSU BABU	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R2)	RANGA REDDY
264	WP/15571/2022 IA 1/2022(Direction Petition)	Kodepe Thukaram and 20 others Vs The State of Telangana and 3 others	HARI KISHAN KUDIKALA	GP FOR ASSIGNMENT GP FOR LAND ACQUISITION (R2)	ADILABAD

265	WP/17166/2022 IA 1/2022(Direction Petition)	P. Laxmidevi and 3 others Vs The State of Telangana and 4 others	T.MALLIKARJUN	GP FOR REVENUE ADDL ADVOCATE GENERAL (R2)	HYDERABAD
266	WP/21647/2022 IA 1/2022(Direction Petition)	Daru Sudhakar Rao Vs The State of Telangana and 3 others	K SHRIKANTH	GP FOR REVENUE	RANGA REDDY
267	WP/27995/2022 IA 1/2022(Direction Petition)	Seelam Janardhan Reddy , Seelam Janardhan JANRDHAN Vs The State of Telangana	N JANARDHAN REDDY	GP FOR LAND ACQUISITION	KARIMNAGAR
268	WP/34629/2022 IA 1/2022(Direction Petition) IA 1/2023(Set Aside Petition)	Gundapuneni Ramesh Rao and 5 others Vs State of Telangana and 5 others	KADARU PRABHAKAR RAO	GP FOR REVENUE PADMA RAO LAKKARAJU (SC FOR NHAI) (R6)	SURYAPET
269	WP/35570/2022 IA 1/2022(Direction Petition)	Nagoji Vs The state of Telangana	SANJEEVA REDDY GARLAPATI	GP FOR LAND ACQUISITION	MAHABUBNA GAR
270	WP/41613/2022 IA 1/2022(Direction Petition) IA 1/2024(Permission Petition) IA 2/2024(Implead Petition)	Nagothu Joji Vs The State of Telangana	DR.J. VIJAYALAXMI	GP FOR LAND ACQUISITION GODUGU NARENDER .. PAUSE N BHUJANGA RAO Deputy Solicitor General of India (R5)	KHAMMAM
271	WP/41765/2022 IA 1/2022(Direction Petition) WP/3110/2025 WP/12660/2023	Kadaru Narsinga Rao and 2 others Vs The Government of India and 6 others	P RAVI KIRAN	N BHUJANGA RAO Deputy Solicitor General of India KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R7) GP FOR ROADS BUILDINGS (R4) GP FOR TRANSPORT (R3) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2)	JANGAON
272	WP/12660/2023 IA 1/2023(Stay Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Vacate Stay Petition)	SRIDHAR RAPELLI Vs THE UNION OF INDIA	A CHANDRA SHAKER	GP FOR LAND ACQUISITION KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R7) GP FOR ROADS BUILDINGS (R4) GP FOR TRANSPORT MADISHETTY RAMU (SC FOR NHAI) (R2) GP FOR TRANSPORT (R3) GP FOR REVENUE (R5)	JANGAON
273	WP/3110/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Vacate Stay Petition) IA 4/2025(Vacate Stay Petition)	MACHA BALRAJ Vs THE UNION OF INDIA	B SHANKER	A KRANTI KUMAR REDDY GP FOR ROADS BUILDINGS (R5) GP FOR ROADS BUILDINGS (R4) GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION MADISHETTY RAMU (SC FOR NHAI) (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R8) GP FOR REVENUE (R6)	JANGAON
274	WP/41814/2022 IA 1/2022(Direction Petition) IA 2/2022(Implead Petition) IA 1/2023(Set Aside Petition) IA 1/2025(Fix an Early Date)	Perala Manohar Rao Vs The State of Telangana	KADARU PRABHAKAR RAO	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R5)	KARIMNAGAR

275	WP/45186/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 1/2025(Vacate Stay Petition) WP/12791/2023	P. Swarnalatha Goud Vs State of Telangana	R SUSHANTH REDDY	GP FOR LAND ACQUISITION K RAVINDER REDDY (SC FOR GHMC) (R3) V RAMCHANDER GOUD PILLIX LAW FIRM (R5) PILLIX LAW FIRM (R6)	HYDERABAD
276	WP/12791/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Extension Petition)	P. SWARNALATHA GOUD Vs .STATE OF TELANGANA	R SUSHANTH REDDY	GP FOR LAND ACQUISITION MIDDE ARUN KUMAR (SC FOR GHMC) (R4) MIDDE ARUN KUMAR (SC FOR GHMC) (R3) PILLIX LAW FIRM (R5) PILLIX LAW FIRM (R6)	HYDERABAD
277	WP/45619/2022 IA 1/2022(Direction Petition)	Mr. Shareef M.M Vs The State of Telangana	M VIJAYA KANTH	GP FOR LAND ACQUISITION GP FOR ASSIGNMENT (R2)	SANGAREDDY
278	WP/2920/2023 IA 1/2023(Direction Petition)	Smt. Kalpana Raipatriwar Vs The State of Telangana	NARESH KUMAR NEEMKAR	GP FOR LAND ACQUISITION V NARASIMHA GOUD(SC FOR HMDA) (R6) GP FOR FORESTS (R5)	RANGA REDDY
279	WP/3028/2023 IA 1/2023(Direction Petition) IA 1/2026(L R Petition)	Aalakunta Yadamma Vs The State of Telangana and 6 others	MOHD BASEER RIYAZ	ADDL ADVOCATE GENERAL GP FOR GENERAL ADMINISTRATION (R3)	JANGAON
280	WP/4270/2023 IA 1/2023(Direction Petition) IA 1/2025(Amendment Petition) IA 2/2025(Suspension Petition)	Pallam Bixapathi Vs The State of Telangana	ALLIKA SURESH	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R2) ADDL ADVOCATE GENERAL (R5)	WARANGAL
281	WP/6007/2023 IA 1/2023(Suspension Petition)	Gulshan Jamaluddin Hemani Vs State of Telangana and 4 others	K JAMALI	GP FOR LAND ACQUISITION	JOGULAMBA GADWAL
282	WP/6208/2023 IA 1/2023(Direction Petition) IA 1/2026(L R Petition)	Shaik Subani Vs The State of Telangana	CH VIDYASAGAR	GP FOR REVENUE	RANGA REDDY
283	WP/6746/2023 IA 1/2023(Direction Petition) IA 2/2023(Permission Petition)	Smt. Koppula Sugunavathi Vs The Union of India,and 4 others	AARE VENKATESWARA RAO	N BHUJANGA RAO Deputy Solicitor General of India GP FOR ROADS BUILDINGS (R4) P HARINATH GUPTA (R5) GP FOR LAND ACQUISITION (R2)	KHAMMAM
284	WP/8517/2023 IA 1/2023(Suspension Petition)	K.Y. Rajasekhar and another Vs The State of Telangana and 3 others	T VIJAY HANUMAN SINGH	GP FOR REVENUE M SRIKANTH REDDY (SC FOR TGIIC) (R4)	SIDDIPET
285	WP/8624/2023 IA 1/2023(Direction Petition)	Smt. B. Sugunamma Vs The State of Telangana	LOKIREV PREETHAM REDDY	GP FOR LAND ACQUISITION A VEERESH KUMAR (SC FOR HMWS AND SB) (R2)	NALGONDA
286	WP/10379/2023 IA 1/2023(Direction Petition)	Gadwala Eeshwaramma (Died as per LRs PP2 to 4) Vs The State of Telangana	T KISTIAIAH	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	BHADRADRI KOTHAGUDE M
287	WP/11712/2023 IA 1/2023(Direction Petition)	Syamala Malla Reddy Vs The State of Telangana and 5others	P ROY REDDY	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R5)	RANGA REDDY

288	WP/12603/2023 IA 1/2023(Direction Petition)	Pantham Lavanya Vs The State of Telangana	PUSA MALLESH	GP FOR REVENUE M SRIKANTH REDDY (SC FOR TGIIC) (R6)	RANGA REDDY
289	WP/15218/2023 IA 1/2023(Direction Petition)	Kannai Lakshmaiah, Vs The State of Telangana	CH VENKAT RAMAN	GP FOR LAND ACQUISITION GP FOR ENDOWMENTS (R2) C H SATISH KUMAR (R9) GP FOR IRRI AND COMM AREA DEV (R4) GP FOR REVENUE (R5)	YADADRI BHUVANAGIRI
290	WP/16540/2023 IA 1/2023(Direction Petition) IA 1/2026(L R Petition) IA 2/2026(Implead Petition)	Sangani Srikanth Vs The State of Telangana	VIJAYALAKSHMI AGISAM	GP FOR LAND ACQUISITION	SIDDIPET
291	WP/16550/2023 IA 1/2023(Direction Petition)	Ganta Ram Reddy Vs Project Director and Spl. Collector	MAHESH RAJE	V NARASIMHA GOUD(SC FOR HMDA) GP FOR MCPL ADMN URBAN DEV (R4)	RANGA REDDY
292	WP/17191/2023 IA 1/2023(Direction Petition)	Dasari Guruvamma Vs The State of Telangana	NARENDAR JALLI	GP FOR ASSIGNMENT GP FOR SOCIAL WELFARE (R3)	MAHABUBAB AD
293	WP/17656/2023 IA 1/2023(Stay Petition) IA 2/2023(Implead Petition)	Derangula Narasimha Vs The State of Telangana	PUSA MALLESH	GP FOR LAND ACQUISITION null M SRIKANTH REDDY (SC FOR TGIIC) (R5)	RANGA REDDY
294	WP/18408/2023 IA 1/2023(Direction Petition)	R.Achamaraju Vs The State of Telangana	V MANOHAR RAO	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R2) ADDL ADVOCATE GENERAL (R3)	WANAPARTH Y
295	WP/19611/2023 IA 1/2023(Stay Petition) IA 1/2026(Vacate Stay Petition)	Sri. Mantri Rajaiah Vs The State of Telangana	GONE RAMESH	GP FOR LAND ACQUISITION S SHARAT KUMAR (R27) S SHARAT KUMAR (R24) S SHARAT KUMAR (R7) S SHARAT KUMAR (R12) S SHARAT KUMAR (R21) S SHARAT KUMAR (R6) S SHARAT KUMAR (R8) S SHARAT KUMAR (R17) S SHARAT KUMAR (R11) S SHARAT KUMAR (R23) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) S SHARAT KUMAR (R13) S SHARAT KUMAR (R15) S SHARAT KUMAR (R22) S SHARAT KUMAR (R26) S SHARAT KUMAR (R28) S SHARAT KUMAR (R25) S SHARAT KUMAR (R20) S SHARAT KUMAR (R16) S SHARAT KUMAR (R18) S SHARAT KUMAR (R9) S SHARAT KUMAR (R14) S SHARAT KUMAR (R19) S SHARAT KUMAR (R10)	MANCHERIAL
296	WP/22031/2023 IA 1/2023(Direction Petition)	Mohammed Ghulam Jilani Vs The State of Telangana	NARENDAR JALLI	GP FOR LAND ACQUISITION	NARAYANPET
297	WP/22430/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	Mr. Kura Kistappa Vs The State of Telangana	M.V. PRATAP KUMAR	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNICIPALITIES) (R2) N BHUJANGA RAO Deputy Solicitor General of India (R4) GP FOR HOME (R3) M V KINI CO ADVOCATES SOLICITORS (R5) GP FOR REVENUE (R6) N BHUJANGA RAO Deputy	NARAYANPET

298	WP/22598/2023 IA 1/2023(Direction Petition) WP/22606/2023	Bandla Kamalamma Vs The State of Telangana	MOHAMMED RIYAZ ANSARI	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R4) GP FOR IRR AND COMM AREA DEV (R5)	SIDDIPET
299	WP/22606/2023 IA 1/2023(Direction Petition)	POREDDY RAJU Vs THE STATE OF TELANGANA	MOHAMMED RIYAZ ANSARI	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R2)	SIDDIPET LETTERS
300	WP/23233/2023 IA 1/2023(Direction Petition) IA 1/2025(Fix an Early Date)	Chikka Satyanarayana Vs The State of Telangana	KORIPEL MADHUSUDHAN REDDY	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R5) GP FOR IRR AND COMM AREA DEV (R2) GP FOR REVENUE (R6)	YADADRI BHUVANAGIRI
301	WP/23659/2023 IA 1/2023(Direction Petition) WP/26328/2023	Chakravarthula Rajagopalacharya, Vs The State of Telangana,	MOHD BASEER RIYAZ	GP FOR LAND ACQUISITION GP FOR IRR AND COMM AREA DEV (R10)	RAJANNA SIRCILLA
302	WP/26328/2023	MASINENI BHAGYAVA Vs THE STATE OF TELANGANA	MOHD BASEER RIYAZ	GP FOR LAND ACQUISITION GP FOR REVENUE (R2) GP FOR IRR AND COMM AREA DEV (R7)	RAJANNA SIRCILLA
303	WP/23791/2023 IA 1/2023(Direction Petition) IA 1/2025(Vacate Stay Petition)	Mumtaz Begum Vs The State of Telangana	MOHD ISLAMUDDIN ANSARI ADDL ADVOCATE GENERAL	GP FOR LAND ACQUISITION PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R4) FARHAN AZAM KHAN (R5) MIDDE ARUN KUMAR (SC FOR GHMC) (R2) MIDDE ARUN KUMAR (SC FOR GHMC) RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R3)	HYDERABAD
304	WP/24447/2023 IA 1/2023(Direction Petition) IA 1/2025(Vacate Stay Petition)	Anireddy Lakshma Reddy Vs The State of Telangana,	KARUNAKAR REDDY	GP FOR LAND ACQUISITION J AZAD CHENDRA SHEKAR MADISHETTY RAMU (SC FOR NHA1) (R5) SUMITH RAJ (R8)	MAHABUBAB AD
305	WP/25496/2023 IA 1/2023(Direction Petition)	Smt. Edla Eshwari, Vs The State of Telangana	D RAGHAVULU	GP FOR LAND ACQUISITION	WARANGAL
306	WP/25803/2023 IA 1/2023(Stay Petition)	K.Rakesh Kumar Vs GThe State of Telangana	MOHD GULAM RASOOL	GP FOR REVENUE G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R5) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R4)	RANGA REDDY
307	WP/27401/2023 IA 1/2023(Direction Petition)	Smt. Vuyyala Rajani Vs State of Telangana	PAPAI AH PEDDAKULA	GP FOR REVENUE GP FOR IRR AND COMM AREA DEV (R6) GP FOR LAND ACQUISITION (R2) GP FOR LAND ACQUISITION (R3)	RAJANNA SIRCILLA
308	WP/27410/2023 IA 1/2023(Condone Delay in Rep) IA 2/2023(Direction Petition)	Lakshamma Vs The State of Telangana	S R DESHMUKH	GP FOR LAND ACQUISITION	SANGAREDD Y
309	WP/27792/2023 IA 1/2023(Direction Petition)	Veeramaneni Venkat Rao Vs The State of Telangana	M JANARDHAN RAO	GP FOR LAND ACQUISITION MOHAMMAD ADNAN (R5) MOHAMMAD ADNAN (R6)	JAYASHANKA R BHUPALPALL

310	WP/27875/2023	G.Prabhaker Vs The State of Telangana	A DEEPTHI	GP FOR LAND ACQUISITION MOHAMMAD ADNAN (R7) GP FOR ENERGY (R2) MOHAMMAD ADNAN (R6)	JAYASHANKA R BHUPALPALL Y
311	WP/28165/2023 IA 1/2023(Direction Petition)	Sri Vittal Rao Vs The State of Telangana	CH VENKATESHWARA REDDY	THE ADVOCATE GENERAL GP FOR REVENUE (R2) R ANURAG (SC FOR TSRTC) (R4) GP FOR HOUSING (R3)	HYDERABAD
312	WP/28732/2023 IA 1/2023(Direction Petition)	Erupula Radhamma Vs The State of Telangana	Dr CHALLA SRINIVASA REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION (R3)	SANGAREDD Y
313	WP/28736/2023 IA 1/2023(Direction Petition)	Annadi Bhaskar Reddy Vs The State of Telangana	NARENDAR JALLI	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R2)	SIDDIPET
314	WP/28761/2023 IA 1/2023(Direction Petition)	Gatla Sivajee Reddy Vs State of Telangana	G RAVI CHANDRA SEKHAR	GP FOR ENERGY GP FOR REVENUE (R2) SRINIVASA SRIKANTH (SC FOR TG GENCO) (R5) R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) (R3)	BHADRADRI KOTHAGUDE M
315	WP/29883/2023 IA 1/2023(Direction Petition)	Sagar Bompally Vs The State of Telangana	M SALEEM	GP FOR LAND ACQUISITION GP FOR PANCHAYAT RAJ RURAL DEV (R3)	WARANGAL
316	WP/30239/2023 IA 1/2023(Direction Petition)	Bathula Narayana Vs The State of Telangana	MALLA REDDY GADIPALLY	GP FOR REVENUE GP FOR ROADS BUILDINGS (R2)	SIDDIPET
317	WP/31016/2023 IA 1/2023(Direction Petition)	Ravinder Kumar Kedia Vs The State of Telangana	G ANANDAM	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR REVENUE (R3)	RANGA REDDY
318	WP/31700/2023 IA 1/2023(Direction Petition)	Khader Baigh Vs The State of Telangana	K KRISHNA MOHAN	GP FOR REVENUE GP FOR ROADS BUILDINGS (R4) V NARASIMHA GOUD(SC FOR HMDA) (R2) V NARASIMHA GOUD(SC FOR HMDA) (R3)	SANGAREDD Y
319	WP/32942/2023 IA 1/2023(Direction Petition) WP/28271/2024 WP/32943/2023 WP/33116/2023 WP/34652/2023	Madharapu Ravinder Rao Vs The State of Telangana	M JANARDHAN RAO	GP FOR LAND ACQUISITION A DEEPTHI (SC FOR TSGENCO) (R3)	JAYASHANKA R BHUPALPALL Y
320	WP/32943/2023 IA 1/2023(Direction Petition)	SUDHATI DEVENDAR RAO Vs THE STATE OF TELANGANA	M JANARDHAN RAO	GP FOR LAND ACQUISITION	JAYASHANKA R BHUPALPALL Y
321	WP/33116/2023 IA 1/2023(Direction Petition)	PONAGANTI RAMA Vs THE STATE OF TELANGANA	M JANARDHAN RAO	GP FOR LAND ACQUISITION	JAYASHANKA R BHUPALPALL Y vakalat filed for Respondent R4 and R5 by M/s. Mohd Adnan Advocate
322	WP/34652/2023	PANGA BIXAPATHI	M JANARDHAN RAO	GP FOR LAND ACQUISITION	JAYASHANKA

	IA 1/2023(Direction Petition) IA 1/2024(Implead Petition)	Vs THE STATE OF TELANGANA		MOHAMMAD ADNAN (R4) MOHAMMAD ADNAN (R5) B RAJESWARI	R BHUPALPALL Y
323	WP/28271/2024 IA 1/2024(Direction Petition) IA 2/2024(Additional Material Petition)	RACHAMADUGU RAJESHWAR RAO Vs THE STATE OF TELANGANA	M JANARDHAN RAO	GP FOR LAND ACQUISITION MOHAMMAD ADNAN (R4) MOHAMMAD ADNAN (R5)	JAYASHANKA R BHUPALPALL Y
324	WP/33715/2023 IA 1/2023(Direction Petition)	Datla Suryanarayana Raju Vs State of Telangana	A V S LAXMI	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R4)	RANGA REDDY

FINAL HEARING

325	WP/1650/2021 IA 1/2021(Direction Petition) IA 2/2021(Vacate Stay Petition) IA 3/2021(Vacate Stay Petition)	P. Lakshma Reddy and another Vs State of Telangana and 4 others	P. SATHWIK REDDY	GP FOR IRRRI AND COMM AREA DEV GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) GP FOR LAND ACQUISITION (R5)	KARIMNAGAR
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COURT NO. 6**THE HONOURABLE SRI JUSTICE K. SARATH****To be heard on Tuesday the 25th day of August 2026(AT 3:45 PM)****(DAILY LIST-1)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>SPECIALLY IDENTIFIED CASES</u>					
326	CC/340/2019 IA 1/2019(Dispense with Petition)	G Bhaskar Kumar Vs M.Radha Reddy	POODATTU AMARENDER	A VENKATESHWARLU (R2) GP FOR EDUCATION (R1) B NARASIMHA SARMA (R3)	HYDERABAD R1 NOTICE SENT BY SPL.MESSEN GER.
327	CC/331/2023	Moulam Bee and 18 others Vs Dr. A. Sharath and another	P GIRI KRISHNA	GP FOR LAND ACQUISITION	SANGAREDD Y RR 1 and 2 notice served.
328	CC/1329/2023 IA 1/2023(Implead Petition)	Kontham Padma, Vs B. Sanjeev Reddy,	VEDULA CHITRALEKHA	GP FOR LAND ACQUISITION (R2)	MANCHERIAL SR- Notice served.